

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-60-2020**

Trimbak Damu Phadte ... Applicant
Versus
State of Goa & Ors. ... Respondents

Ms. A. Agni, Senior Advocate with Ms. J. Sawaikar, Advocate for the Applicant.

Mr. M. Salkar, Government Advocate for Respondent Nos.1 to 3.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 14th July, 2020

P.C.

Heard Ms. Agni, learned Senior Advocate alongwith Ms. J. Sawaikar for the Applicant and Mr. M. Salkar, learned Government Advocate for the Respondents.

2. At the request of Mr. Salkar, the matter is posted on 17th July, 2020. Mr. Salkar submits that by this date he will be in a position to make a statement on the timeline within which the salary will be paid to the Applicant.

3. Stand over to 17th July, 2020.

SMT. M. S. JAWALKAR, J.
at*

M. S. SONAK, J.